

F. No. 187/4/2020-ITA-1
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

Room No. 245-A, North Block,
New Delhi - 110001.
Dated 29th December, 2021

OFFICE ORDER-3

Subject:- Setting up of NFAC under "Faceless Appeal Scheme, 2021"-reg

In pursuance of para 4 of S.O. 5429(E) Notification No. 139/2021/F.No 370142/66/2021-TPL, dated the 28th December, 2021, notifying the Faceless Appeal Scheme, 2021 and in supersession of Office Order-1 dated 25.09.2020 (F.No.187/4/2020-ITA-I), the Central Board of Direct Taxes hereby sets up the National Faceless Appeal Centre (hereinafter referred to as the NFAC), which shall have its headquarters at Delhi and shall comprise of the following Income-tax Authorities: -

S.No	Income-tax authority	Headquarters
(1)	(2)	(3)
1.	Principal Chief Commissioner of Income-tax (NFAC), Delhi	Delhi
2.	Income-tax Officer (NFAC)(HQ), O/o Principal Chief Commissioner of Income-tax (NFAC), Delhi.	Delhi
3.	Commissioner of Income-tax (NFAC), Delhi	Delhi
4.	Income-tax Officer(NFAC) (HQ), O/o Commissioner of Income-tax (NFAC), Delhi	Delhi
5.	Additional/ Joint Commissioner of Income-tax (NFAC), Delhi.	Delhi
6.	Deputy/ Assistant Commissioner of Income-tax (NFAC), Delhi.	Delhi

2. The NFAC will have such other ministerial staff, executive or consultant, as considered necessary, which will be provided by the Principal Chief Commissioner of Income-tax, Delhi in consultation with the Board.

3. This order shall come into force with effect from the 29th December, 2021.

4. This issues with the approval of Chairman, CBDT.

5. The Hindi version of this order shall follow.


29/12/2021

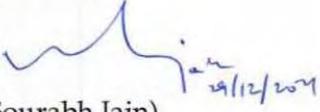
(Sourabh Jain)

Under Secretary to the Government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS (R)

2. PS to Secretary (Finance) / (Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
5. Pr. Chief Controller of Accounts, New Delhi.
6. All Joint Secretaries / CsIT, CBDT
7. Web Manager, O/o Pr. DGIT(Systems) with request to upload on the departmental website of incometaxindia@gov.in.
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All - India Income Tax SC & ST Employees' Welfare Association/ Income Tax Employees Federation (ITEF).
10. Jt.CIT, Date-Base Cell for Uploading on irsofficeronline.org.


(Sourabh Jain) 29/12/2011

Under Secretary to the Government of India